

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

34. CP 380/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2024**

**NAME OF THE PARTIES:     Audith Timblo**  
**V/s**  
**Sushma Fabrics Pvt. Ltd. & Anr.**

**Section: 97(1) Of the Companies Act, 2013**

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**ORDER**

Adv. Hemant Sahai appeared for the Petitioner. List the matter on **22.07.2024**  
for hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
13.05.2024  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**